GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS) 8^{TII} LEVEL, C-WING, DELHI SECRETARIAT, NEW DELHI-110002

No. F.5(546)/Lit./LJ&LA/20 3766

Dated: 9/7/2020

Tender Id:- 2020_LAWJA_192094_1

TENDER POSTPONEMENT NOTICE

This is to inform that owing to administrative exigencies, last date & time for submission and opening of Technical Bids of Tender Id:- 2020_LAWJA_192094_1 floated on 25.06.2020 regarding for providing Group Medi-claim coverage for approximately 29077 practicing advocates enrolled with the Bar Council of Delhi and are also in the voters' list of Delhi, their spouse and two dependent children up to the age of 25 years, for a family floater sum insured of Rs. 5,00,000/-(Rupees Five Lakhs only) has been extended. The important dates are extended as under:

SI	Particulars	Date	Time
no.			
1	Last date and time for submission of tender	24.07.2020	01:00 PM
2	Date and time of opening of Technical Bids	24.07.2020	03:00 PM

Corrigendum/addendum in this regard containing revised terms and conditions which are under consideration before authorities pursuant to pre-bid meeting shall be issued shortly along with revised important dates(if any).

Such corrigendum will be available on the website of this department www.law.delhigovt.nic.in and on Government of NCT of Delhi e-procurement system https://govtprocurement.delhi.gov.in/nicgep/app

Please check regularly the above mentioned websites for any further amendments/corrigendum/Addendum(if any) to the tender.

Tender document completed in all respect should be submitted only on the Delhi Government e-procurement system https://govtprocurement.delhi.gov.in/nicgep/app

Principal Secretary (Law, Justice & LA)